

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI M M UMAR
COURT 22 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 26-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
DIRECTIONS				
1	MISC PETITION/ADOPT	100111/2019	WWTI Bal Anand Vs Sanjay Popat Gayakwad	Sameer K. Sawant
2	MISC PETITION/ADOPT	100118/2019	Mr. Anant Shankar Pawar Vs Mr. Ankush Ganpat Batawale	G.B. Naik
3	MISC PETITION/ADOPT	100119/2019	Mr. Nilesh Raghunath Mestry Vs Smt. Darpana Dattaram Dhodade	T.N. Upadhyay and Sharmila Sharma
4	MISC PETITION/ADOPT	100148/2019	WWTI Bal Anand Vs Kalpesh Bharatbhai Prajapati	Sameer K. Sawant
5	MISC PETITION/ADOPT	100157/2019	Mr. Surjit Shyamsunder Toshniwal Vs Mr. Mukund Ramniwas Gatttani	Kiran S Mohite
6	MISC PETITION/ADOPT	100163/2019	Mr. Vaibhav Mohan Suryavanshi Vs Mrs. Varsha Mohan Suryavanshi	Martha Dsouza
7	MISC APPLICATION	100001/2020	Santosh Sadanand Kutkani Vs Pooja Manoj Khosla	Sameer K. Sawant
(Main Matter MISC PETITION/ADOPT/0100117/2019)				
8	MISC APPLICATION	100002/2020	Mr. Sandip Pandurang Tambe Vs Mr. Vinayak Bhimrao Dongre	Sameer K. Sawant
(Main Matter MISC PETITION/ADOPT/0100053/2019)				